

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 329 OF 2018 & IA No. 1571 OF 2018****Dated: 1st November, 2019****In the matter of:**

Tamil Nadu Generation and Distribution Corporation	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.
The matter is posted on **19.12.2019**.

Court Master

NR